

Public comments sought on the Draft Bill for declaring Indian Institute of Packaging (IIP), an Institution of National Importance (INI)

Government of India
Ministry of Commerce & Industry
Department of Commerce

Dated: 13th September, 2021

Indian Institute of Packaging (IIP) is an autonomous body under Dept. of Commerce. IIP set up in 1966 is registered under the Societies Registration Act, 1860. IIP offer Diplomas and Certificate courses, this, however, limits the overall potential of the Institute in terms of recognition. Keeping in view the vast horizon that the packaging sector will be operating in and growing emphasis on sustainable development, there is need to give a fillip to the stature of the IIP so that its courses get better recognition with degrees granted in their name, opening new avenues for its students not only in the country but abroad too.

2. Ministry of Commerce & Industry, Department of Commerce, proposes to declare the Indian Institute of Packaging (IIP) as an Institution of National Importance (INI) for the promotion and development of quality and excellence in education, research and training in all disciplines relating to packaging, design and development and for matters connected therewith or incidental thereto.

3. The Institute so established shall have a Governing Body, having Chairman and Vice Chairman, the Director, ex-officio. There shall be 21 members elected at the Annual General Meeting, representing the (A) Manufacturers of Basic Materials for Packaging (4), (B) Converters of Packaging Materials and Packers (7), Users of packaging (8), (D) Packaging and Converting Machinery Manufacturers (1), (E) Traders, Exporters, Dealers, Consultants and others dealing in Packaging (1) (F) Joint Secretary/Addl. Secretary, Department of Commerce, (G) one nominated member each from (i) Bureau of Indian Standards, (ii) Ministry of Food Processing Industries (iii) O/o Development Commissioner, Ministry of MSME, (iv) National Institute of Design, (v) Ministry of Education (vi) Development Commissioner (Handicrafts), (vii) Food Safety and Standards Authority of India and one representative each nominated from the nine Commodity Boards /Export Promotion Councils. The Governing Body, under overall control of the Central Government, shall be responsible for the general administration, technical advisory, expert advice and shall exercise all the powers not otherwise provided for by the Bill.

4. There shall be a Senate consisting of the Director of the Institute, who shall be Chairman of the Senate, the Secretary, Regional Heads of all campuses of Institute, all Senior Professors, three persons, nominated by Chairman of the Senate, two alumni nominated by Director by rotation and such other members of the staff as may be laid down in the Statutes. Senate shall be principal academic body of the Institute and shall have the control and general regulation and be responsible for the maintenance of standards of instructions, education and examination in the institute.

5. Director, Chief Finance Officer and Secretary shall be appointed by Govt of India.

6. The Bill proposes that IIP under the guidance of the Governing Body shall inter alia be responsible for the following:

- i. to nurture and promote quality and excellence in education and research in the areas of packaging technology and packaging design and development.
- ii. to develop and conduct courses for graduate and post-graduate degrees, doctoral and post-doctoral courses and research in the areas of packaging technology and packaging design & development.
- iii. to hold examinations and grant degrees, diplomas, certificates, or any other qualification;
- iv. to institute fellowships, scholarships and confer awards, honorary degrees or other academic distinctions or titles;
- v. to cooperate, associate and collaborate with educational or other institutions, research organizations or bodies corporate in any part of the world having objects wholly or partly similar to those of the Institute by exchange of faculty members, students, staff and scholars and generally in such manner as may be conducive to their common objective;
- vi. to conduct courses for teachers, technologists and other professionals in the areas of packaging technology and packaging design and development.
- vii. to undertake research, survey, and studies and application thereof, for improved quality and design, testing, and international marketing in packaging;
- viii. to provide consultancy, testing, inspection, certification, project implementation and design support to the institutions and industries in any part of the world;
- ix. to develop an international center for creation and transmission of information, with focus on educational, professional and industrial commitments;
- x. to conduct skill development programs and to provide technical assistance to artisans, craftsmen, manufacturers, designers and exporters;
- xi. to design, develop, amend, update curriculums of the academic programs and training materials as per the sector's requirement and change of technology;
- xii. to acquire any patent or license relating to such invention, improvement or design or standardization marks whether for general or specific purposes;
- xiii. to establish, form and maintain museums, libraries and collections of literature and films, slides, photographs, prototypes and other information;
- xiv. to function as a National resource center for curriculum development, training the trainers and support skill development in the packaging sector overall;
- xv. to frame Statutes and Ordinances and to alter, modify or rescind the same; and
- xvi. to do all such things as may be necessary, incidental or conducive for attaining all or any of the objects of the Institute.

7. The recognition of IIP as INI would help the institute achieve autonomy in design and development of its own courses ranging bachelor degree to post-doctoral degree and conduct research and development in packaging sector. The large-scale innovation in cost effective, durable and safe packaging materials will help India in achieving the goal of Atmanirbhar Bharat as research driven growth of the sector would not only make India self-reliant but also globally competitive.

8. The Government may grant assistance to the Institute, if it deems fit. The Institute may set up an endowment fund and any other fund for specified purpose and transfer money from its fund to endowment fund or any other fund. The accounts of the Institute shall be audited by the Comptroller and Auditor General of India.

9. Department of Commerce solicits comments from General Public on the draft Bill for conferment of INI status to Indian Institute of Packaging by **12th October, 2021**.

10. The comments may be sent at the following email with name, address and telephone number of the sender (praveen.kumar2007@nic.in or rajender-upsc@gov.in). Submissions by post may be sent to: Shri Praveen Kumar, Director, Room No. 216-B, Udyog Bhawan, New Delhi
